

**AMENDED STATEMENT SHOWING BENCH WISE INSTITUTION,
DISPOSAL AND PENDENCY OF COMMERCIAL MATTERS IN THE HIGH
COURT OF HIMACHAL PRADESH, SHIMLA, AS ON 31.07.2018**

PENDENCY OF CASES BEFORE COMMERCIAL DIVISION:

Sl. No.		Pendency Status as on 31.07.2018
1.	Number of Such Cases pending at the Start of the Month of July, 2018 i.e. on 01.07.2018	142
2.	Number of Cases Instituted in the Month of July, 2018 i.e. w.e.f. 01.07.2018 to 31.07.2018	3
3.	Number of Cases Disposed of in the Month of July, 2018 i.e. w.e.f. 01.07.2018 to 31.07.2018	-
4.	Number of Such Cases allotted during the Month of July, 2018 i.e. w.e.f. 01.07.2018 to 31.07.2018	50
5.	Number of Cases pending at the end of July, 2018 i.e. as on 31.07.2018	145

Note: Table shows both Civil Suits and Arbitration Cases

PENDENCY OF CASES BEFORE COMMERCIAL APPELLATE DIVISION:

Sl. No.		01.07.2018 to 31.07.2018
1.	Number of Such Cases pending at the Start of the Month of July, 2018 i.e. on 01.07.2018	6 +3*
2.	Number of Cases Instituted in the Month of July, 2018 i.e. w.e.f. 01.07.2018 to 31.07.2018	Nil
3.	Number of Cases Disposed of in the Month of July, 2018 i.e. w.e.f. 01.07.2018 to 31.07.2018	Nil
4.	Number of Such Cases allotted during the Month of July, 2018 i.e. w.e.f. 01.07.2018 to 31.07.2018	4+3*
5.	Number of Cases pending at the end of July, 2017 i.e. as on 31.07.2018	6+3*

Note:

- Sl. No. 1* 6 Arbitration Appeals (ARB.A) + 3 Original Side Appeals (OSA)
Sl. No. 2* Nil ARB.A + Nil OSA
Sl. No. 4* 4 ARB.A + 3 OSA
Sl. No. 5* 6 ARB.A + 3 OSA